

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CRI-NO. 83 OF 2020**

Babi Fale & anr. .... Petitioners

*V e r s u s*

The State and others. .... Respondents

Mr. Ryan Menezes, Ms. Gina Almeida and Mr. Nigel Fernandes, Advocates for the Petitioners.

Mr. Sagar Dhargalkar, Addl. Public Prosecutor for Respondent nos.1, 2, 4 and 5.

**CORAM: M. S. JAWALKAR, J.**  
**DATE: 16th November, 2020.**

**P.C.**

Mr. Ryan Menezes, the learned Counsel, appears for the Petitioners and Mr. Sagar Dhargalkar, the learned Additional Public Prosecutor, appears for the respondent nos.1, 2, 4 and 5.

2. Issue notice to the respondent no.3, returnable on 26.11.2020.

3. The respondents to file their reply by 26.11.2020 and time for surrender in respect of petitioners is hereby extended till 26.11.2020.

4. Matter to be placed before the Special Bench on

26.11.2020.

5. Mr. Sagar Dhargalkar, the learned Additional Public Prosecutor, waives notice on behalf of respondent nos.1, 2, 4 and 5.

6. In addition to usual mode of service, the petitioners are granted liberty to serve the respondent no.3 by private service.

7. Parties to act on the basis of an authenticated copy of this order.

**M. S. JAWALKAR, J.**

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